



**DEBATE AND DISCUSSION SOCIETY  
LAW CENTRE-II, FACULTY OF LAW  
UNIVERSITY OF DELHI**



**MODEL UNITED NATIONS  
CONFERENCE 2.0**

**WHERE DIPLOMACY MEETS PURPOSE**

**5th -6th April, 2026**

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# **ABOUT LAW CENTRE II**

**Law Centre-II of University of Delhi is India's one of top legal institutions imparting quality education to the students since the last 54 years. Law Centre-II made a modest beginning from the campus of ARSD College, Dhaula Kuan in 1971. It was shifted to its current location at Umang Bhawan, Chhatra Marg, University of Delhi in 2016. It serves a dynamic academic community of nearly 3,000 students at any given time. This building is fully air-conditioned with all modern amenities.**

**Law Centre II strives to advance legal scholarship by strongly emphasizing ethical values among students. The Centre aims to cultivate a rigorous academic environment that encourages critical inquiry, interdisciplinary exploration, and original contributions to contemporary legal discourse.**

**In this Centre, faculty members engage themselves in meaningful research which informs policy, strengthens legal systems, and promotes social justice. The Centre boasts of distinguished alumni network that includes esteemed academicians, accomplished researchers, prominent advocates, members of the judiciary, and senior bureaucrats.**

# DEBATE & DISCUSSION SOCIETY



**Where Voices Shape Ideas, and Ideas Shape the Nation**

**The Debating & Discussion Society (DDS), Law Centre II, serves as a dynamic platform dedicated to nurturing critical thinking, eloquence, and leadership among students. Committed to fostering informed dialogue and intellectual engagement, DDS has consistently organized prestigious events that bring together students, scholars, policymakers, and thought leaders from across the country.**

**Among its flagship initiatives is the National Debate Competition, a highly anticipated event that attracts participants from premier institutions nationwide, the National Model United Nations Conference, another cornerstone event, offers participants an immersive simulation of India's parliamentary proceedings, enabling them to engage firsthand with legislative deliberation, policy-making, and democratic negotiation. DDS has also hosted the Viksit Bharat Leadership Dialogue, a thematic initiative aimed at engaging youth with the vision of an inclusive, progressive, and developed India.**

**In addition, DDS regularly organizes national seminars, academic conferences, and special lectures, ensuring continuous engagement with contemporary developments in law, governance, policy, and society. Through these initiatives, DDS remains steadfast in its mission to cultivate thoughtful discourse and socially conscious leadership.**



# MODEL UNITED NATIONS

**Law Centre II, Faculty of Law, University of Delhi, proudly presents the Second Edition of its Model United Nations Conference, building upon the remarkable success of its inaugural edition.**

**The first edition of the Law Centre II Model United Nations set a strong precedent, marked by rigorous debate, informed diplomacy, and enthusiastic participation from delegates across institutions. Encouraged by the overwhelming response and the high standard of discourse, the Organizing Committee is pleased to return with a second edition that seeks to further elevate the conference's intellectual depth and diplomatic engagement.**

**Rooted in the Faculty of Law's long-standing tradition of academic excellence and critical inquiry, this conference aims to provide a platform for students to engage with pressing global challenges through structured debate, policy formulation, and consensus-building. The Law Centre II MUN endeavors to simulate the workings of international institutions while fostering skills essential to the legal and diplomatic professions, including research, negotiation, articulation, and leadership.**

**The Second Edition promises a more refined experience with diverse committees, relevant agendas, and a commitment to meaningful dialogue—reaffirming Law Centre II's dedication to nurturing informed, responsible, and globally conscious future leaders, because this is a platform “where diplomacy meets purpose”.**

# MESSAGE FROM THE PROFESSOR-IN-CHARGE

Law Centre-II is a premier institution and is known for its qualitative teaching, research and other co-curricular and extra-curricular activities. It is one of the best institutions in the country which imparts three-year LL.B. program. To promote student activities at the Centre, several committees have been constituted. These committees include Moot Court and Debate Committee, Seminars, Conferences and Extension Lectures, Journal Committee, Legal Aid Committee, Cultural Committee, Northeast Cell, Constitutional Law Committee, International Law Cell, Placement Committee and Alumni Committee. There is an active participation of students in these committees. The teacher members and student's volunteers organize several activities on a regular basis throughout the year. The S.K. Puri Memorial Moot Court Competition of Law Centre-II "JUSTIFIED" and National Level Debate Competition are an annual activity in which teams from all parts of the country participate. The Seminars and Lectures Committee apart from organizing seminars, conferences and workshops, organizes lectures of legal scholars from all over India and abroad.

The Legal Aid Committee organizes legal aid camps and helps a substantial number of students to work as Para Legal Volunteers (PLVs). The Internship and Placement Committee is responsible for the internship of students and placement of final year students. The Law Centre-II has a glorious past of 52 years and has the privilege of having alumni from all walks of life. The alumni included Governor, Central Minister, State Minister, Senior Bureaucrats, Police Officers, Revenue Officers, Doctors, Engineers, Chartered Accountants, Company Secretaries, Politicians, etc. We have also formed an Alumni Association, to provide all possible assistance to Centre including internships and placements to our students.

We look forward to strengthening this association and increase the involvement of the students, faculty, staff and the alumni to develop Law Centre-II as a Centre of Excellence. It would be my endeavour to take this centre to newer heights so that the students choosing Law Centre-II get an intellectually stimulated environment and are able to shape their legal career ahead. Wish you all the best for your tenure at Law Centre-II.

**Prof. Dr. Anupam Jha**  
**Professor-In-Charge**

# COMMITTEES & AGENDA

## United Nations General Assembly

### Disarmament and International Security Committee (DISEC)

**Agenda: Preventing the Proliferation of Weapons of Mass Destruction with Special Emphasis on the Iran Nuclear Deal.**

**The UNGA–DISEC committee will deliberate on global challenges arising from the proliferation of Weapons of Mass Destruction (WMDs), focusing on international security, non-proliferation regimes, and diplomatic engagement.**

## All India Political Parties Meet (AIPPM)

**Agenda: Discussion and Deliberation upon Electoral Reforms in India with Special Emphasis on the Independence of the Election Commission. The AIPPM committee provides a platform for robust discussion on India's democratic framework, bringing together political stakeholders to debate electoral reforms. The committee will focus on strengthening institutional independence, ensuring free and fair elections, and addressing challenges faced by the Election Commission of India in a rapidly evolving political landscape.**

## International Press

**The International Press will document, analyze, and report on committee proceedings through journalism and photography. Participants will capture debates, draft analytical reports, and present visual narratives, ensuring accountability, transparency, and comprehensive coverage of the conference.**

# AWARDS & PRIZES

To recognize excellence in diplomacy, research, articulation, and journalistic skill, the conference offers the following cash prizes and accolades:

## Committee Awards

- Best Delegate ₹10,000
- High Commendation ₹5,000

## International Press Awards

- Best Journalist ₹5,000
- Best Photographer ₹5,000

Certificates of Participation will be awarded to all delegates. Awards will be conferred based on performance, adherence to procedure, quality of research, diplomacy, and contribution to committee deliberations.

# REGISTRATION DETAILS

The Law Centre II Model United Nations invites students from diverse academic backgrounds to participate in an intellectually enriching and procedurally authentic diplomatic simulation.

## Delegate Registration Fees

- University of Delhi Students: ₹1000
- Non-DU Students: ₹1180 (inclusive of 18% GST)
- The registration fee includes committee participation, delegate kit, and certification.

## Eligibility

- Open to undergraduate and postgraduate students
- Prior MUN experience is not mandatory
- Delegates will be allotted committees and portfolios based on preference and availability

## Important Dates

- Registration Opens: 15th January 2026
- Registration Deadline: 25th March 2026
- Conference Dates: 5th -6th April 2026

## Registration Link

- <https://forms.gle/ERcuUb8pjGSNYHuL7>



## VENUE

Umang Bhavan, Law Centre II,  
Faculty of Law,  
University of Delhi

## CONTACT INFORMATION



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# ORGANIZING COMMITTEE

## FACULTY MEMBERS

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**Professor In-charge**  
**Law Centre II, University of Delhi**

**CONFERENCE CONVENOR**  
**Prof. (Dr.) Vageshwari Deswal**

## CONFERENCE ADVISORY MEMBERS

**Prof. (Dr.) Pinki Sharma**  
**Dr. Shabnam**

## CONFERENCE TEACHER MEMBERS

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**Dr. Santosh Upadhyay**  
**Dr. Jupi Gogoi**  
**Dr. Pramod Tiwari**  
**Dr. Ajay Sonawane**  
**Dr. Isha Wadha Sharma**

# ORGANIZING COMMITTEE

## STUDENT MEMBERS

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